

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

C.P.(IB)/1176(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.05.2024**

NAME OF THE PARTIES: Small Industries Development Bank of India (SIDBI)
(Through Resolution Professional Ms. Poonam Basak)

Vs

Mr. Anil Anand

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Mitali Bhatt a/w Mr. Ayush Rajani i/b AKR Legal, Ld. Counsel for the Financial Creditor present. Mr. Pratik Pandey i/b Mr. Aniruth Purusothaman, Ld. Counsel for the RP present. Ms. Manaswi Agrawal i/b Meraki Chambers, Ld. Counsel for the Personal Guarantor present. Honey Chandnani i/b Rajani Associates, Ld. Counsel for the Personal Guarantor present (marked presence in chat box).
2. Counsel for the Personal Guarantor submits that transfer application has been filed which is pending before the Principal Bench.
3. List this matter on **28.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)